

ITEM NO.21
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 705/2020

STATE OF U.P.

Appellant(s)

VERSUS

SHABBIR

Respondent(s)

Date : 04-02-2022 This appeal was called on for hearing today.

For Appellant(s)

Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete on the sole respondent but none has entered appearance.

Office report indicates that the original records have not been received from the High Court and Trial Court, even though a letter of request was issued way back on 24.6.2021. This is most unfortunate.

D.O. letter be issued to the concerned Registrar General to ensure that the original records are dispatched within a period of four weeks from the receipt of the D.O.

List on 21.3.2022.

AVANI PAL SINGH
Registrar